

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**AHMEDABAD**  
**DIVISION BENCH**  
**COURT - I**

ITEM No. 1- IA/570(AHM)2024  
In  
C.P.(IB)/135(AHM)2021

**Proceedings under Section 10 IBC**

**IN THE MATTER OF:**

Eternal Motors Pvt Ltd

.....Applicant

.....Respondent

**Order delivered on 16/04/2024**

**Coram:**

**Mr. Shammi Khan, Hon'ble Member(J)**

**Mr. Sameer Kakar, Hon'ble Member(T)**

**PRESENT:**

For the Applicant :

For the Respondent :

**ORDER**

When the matter is called out, no one is present before us.

Re-list on 30.04.2024.

**-Sd-**

**SAMEER KAKAR**  
**MEMBER (TECHNICAL)**

**-Sd-**

**SHAMMI KHAN**  
**MEMBER (JUDICIAL)**